

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
Circuit Bench at Nainital (Uttarakhand)**

Item No. 9

T.A. No. 4/2018

Sr. Kundn Singh Negi Vs. D/o Post and others

Dt.23.10.2018

Hon'ble Mr. Justice Bharat Bhushan, J.M.
Hon'ble Ms. Aradhana Johri, A.M.

List revised. None present on behalf of the applicant.

Sri Rajesh Sharma and Sri D.S. Shukla, advocates are present for respondents.

Sri D.S. Shukla earlier counsel for respondents has requested to delete his name from the array of respondents. Registry is directed to delete the name of Sri D.S. Shukla from the array of respondents.

No Rejoinder reply has been filed by the counsel for applicant and counsel for applicant was absent even on the last occasion. It appears that applicant is no more interested to pursue his case. Accordingly, O.A. is dismissed for non-prosecution and in default.

A.M.

J.M.

HLS/-

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